

Message from Rajya Sabha

SECRETARY GENERAL: Madam, I have to report the following message received from the Secretary General of Rajya Sabha:-

In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 6th August, 2025 agreed without any amendment to the Carriage of Goods by Sea Bill, 2025 which was passed by the Lok Sabha at its sitting held on the 28th March, 2025.
